

[Print](#)**Defective Case Register from 2024-12-07 to 2024-12-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/51002/2024	JAYDEEP PAL	2024-12-07	Advocate welfare fee Rs 15/ in V.NAMA not filed
2	D-BLAPL/36907/2024	AMAR KUMAR MOHANTY	2024-12-07	1. BLAPL Petition not properly page marked in Index.
3	D-BLAPL/36877/2024	SURYANARAYAN PANIGRAHI	2024-12-07	1. BLAPL Petition not page marked in Index.
4	D-WP(C)/50885/2024	ANJAN KUMAR BISWAL	2024-12-07	As per index date chart not available in the writ petition and index not tally with the book mark index.
5	D-CRLA/36811/2024	JUGALA KISHORE PANDA	2024-12-07	Code Indicated but not correct
6	D-CMP/51067/2024	SOUMYA MISHRA	2024-12-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  Authenticated copy of impugned order under anx.10 be filed.
7	D-RSA/51088/2024	AMIT KUMAR NATH	2024-12-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1. Page No 61 and 62 not arranged properly.2.H.C.B.A of Rs.50/- not affixed on the V>Nama
8	D-ABLAPL/36865/2024	P.V.S NANAJI ACHARY	2024-12-07	Page 33 not found.
9	D-CONTC/51030/2024	ADV.	2024-12-07	PAGE NO.13 NOT LEGIBLE
10	D-ABLAPL/36869/2024	PRADIPTA BEURA	2024-12-07	2(a) CC number not mentioned in the annex-1.
11	D-ABLAPL/36741/2024	PRATIK DASH	2024-12-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Nomenclature not correctly furnished in the affidavit.
12	D-ABLAPL/36873/2024	ARCHANA BEHERA	2024-12-07	As per standing order no-3 dated 9.724 the name of the victim/informant shall mentioned the petition.
13	D-ABLAPL/36785/2024	RAJAKISHORE SAHOO	2024-12-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
14	D-RSA/51021/2024	BISWAMBAR MOHANTY	2024-12-07	1. Period of Delay 135 day 2.date not furnished in v.nama
15	D-RPFAM/51001/2024	KOUSIK ANANDA GURU	2024-12-07	Age of R.2 not furnished who happens to be a minor,not represented through her legal guardian.
16	D-RSA/51033/2024	NILA MADHAB PRAHARAJ	2024-12-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				put up for SR after filing c.copy of trial court judgment dt30.6.2017.
17	D-RSA/49113/2024	SATYABADI MANTRY	2024-12-07	Age of respondent nos . 1 to 6 not furnished in appeal memo . 2 . In index ,synopsis ,list of dates AND being aggrieved Bramba has been reflected in place of Baramba . .
18	D- BLAPL/36808/2024	RAMAKRISHNA NAIK	2024-12-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Relationship not mentioned in the affidavit.
19	D-CRLA/36885/2024	RAJENDRA NARAYAN ROUT	2024-12-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D- CRLMC/36747/2024	SANJUKTA MUNDA	2024-12-07	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Court fee Rs. 6/- to be paid. 2. TR case number not correctly furnished in prayer of the petition. 3. Annexures are not exhibited at page nos. 7, 21 , 23. 4. Page nos. 1 to 3 and 24 not attested by the advocate. 5. Petitioner vrs opp.party not mentioned in V.nama. 6..Name Of The Filing Advocate Not In Capital Letters In The Petition
21	D- BLAPL/36843/2024	SARAT KUMAR JENA	2024-12-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Welfare fund of Rs.50/- not paid.
22	D- BLAPL/36845/2024	SARAT KUMAR JENA	2024-12-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Date not mentioned in Vnama and not stamped at all.
23	D- BLAPL/36856/2024	BIKRAM KESHARI RAJ	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Wrongly mentioned in index and synopsis.
24	D- BLAPL/36857/2024	HRUDANANDA MOHAPATRA	2024-12-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos.24,26,31,33 and 37 not neat.Signature of petitioner not attested by jailor in Vnama.
25	D- BLAPL/36862/2024	AMULYA RATNA PANDA	2024-12-07	C.T case no. not mentioned in cause title.
26	D-WP(C)/50941/2024	PRASANTA KUMAR JOSHI	2024-12-07	1.Receipt Showing Serv.copy To cg not Filed 2.1.Pages No-46 and 72 not available.3. Date of order mentioned in the Annexure-9 does not tally with the Index.
27	D- CRLMC/36749/2024	RAJIB LOCHAN PRADHAN	2024-12-07	Year of NBW order not furnished in Sysopsis.
28	D- CRLMC/36751/2024	SAROJ KUMAR MISHRA	2024-12-07	1. Annexure not correctly furnished in para no.4.

29	D-CRLMC/36793/2024	ASHOK KUMAR SAHOO	2024-12-07	1. This case related to sexual offence the name of victim, victim father and address of ops no. 2 and 3 deleted from petition as the standing order 3 / 2024 and put up for SR thereafter.
30	D-ABLAPL/36849/2024	BHABANI SANKAR DAS	2024-12-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.Page no.13 not neat and legible.
31	D-WP(C)/51035/2024	SUBHADUTTA ROUTRAY	2024-12-07	Date of annex.12 mentioned in the index and petition not tally to annex.12.
32	D-ABLAPL/36853/2024	NETRANANDA BISWAL	2024-12-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
33	D-WP(C)/51027/2024	TUSAR KUMAR MISHRA	2024-12-07	Date of annex.1 mentioned in the index not tally to annex.1 as annexed
34	D-ABLAPL/36911/2024	SUCHIT KUMAR NAYAK	2024-12-07	1. Page nos.31 to 34 not neat.
35	D-CONTC/50789/2024	PRATIMA NAYAK	2024-12-07	1. Annexure-2. Not Filed and Case No Of Petition Is Not Correct In Synopsis
36	D-ABLAPL/36913/2024	SUBASH CHANDRA SAHOO	2024-12-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.10 and 11not neat and legible.
37	D-CRLMA/36916/2024	TRILOCHAN PANIGRAHI	2024-12-07	Place after filing of c.copy of dismissal order
38	D-WP(C)/51039/2024	PITAMBAR BEHERA	2024-12-07	1.Synopsis and date charts are not alphabetically paginated.2.Legible copy of page No.10 to be filed.3.Deficit court fee of Rs.6/ to be paid on cause title of writ petition
39	D-CRLA/36890/2024	JAGABANDHU SAHU	2024-12-07	1.Copy of Trial Court Judgement / Order - Xerox copy filed,authenticated copy be filed Further SR shall be made after defect is rectified.
40	D-WP(C)/51045/2024	NIRANJAN LENKA	2024-12-07	1.Paragraphs of writ petition not correctly numbered.2.Xerox attested copy of order under Annexure-1 filed, but c.copy there of not filed.
41	D-WP(C)/51041/2024	SUBASH CHANDRA PUSPALAKA	2024-12-07	Petition not correctly addressed to Honorable Court
42	D-WP(C)/51036/2024	SUBASH CHANDRA PUSPALAKA	2024-12-07	Petition not correctly addressed to Honorable Court
43	D-WP(C)/50990/2024	PARSURAM MOHAPATRA	2024-12-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. In affidavit the age of the petitioner not tally with the age in the cause title of the writ petition.
44	D-RPFAM/51089/2024	AMIT KUMAR NATH	2024-12-07	1. Logo is wanting IN V.NAMA 2.Good ground certificate not furnished
45	D-WP(C)/50952/2024	TAPAN KUMAR BISWAL	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Annexure-1 is not correctly page marked
46	D-WP(C)/50837/2024		2024-12-07	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Receipt Showing Serv.copy To cg not Filed. 3.Subject Code Not Furnished . 4.Not Properly Indexed. 5.Page no--8 Not Available and Annexure-3 Not Correctly Paginated . V.nama Not Filed
47	D-CMP/50934/2024	GAJENDRANATH ROUT	2024-12-07	8-CAUSE TITLE NOT IN ORDER. Status of petitioner no.1 appears to be wrongly described,
48	D-WP(C)/51084/2024	TRILOCHAN PANIGRAHI	2024-12-07	14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Date chart is incomplete,(ii)Authenticated copy of impugned order be filed
49	D-WP(C)/51085/2024	MANOJ OJHA	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
50	D-ABLAPL/36900/2024	DHANANJAYA MUND	2024-12-07	.Receipt Showing Serv.copy To Vigilance not Filed.
51	D-CRLMC/36819/2024	RUDRA NARAYAN PARIJA	2024-12-07	.Subject Code incorrectly Mentioned
52	D-CRLMC/36815/2024	BIBEKANANDA MAHAPATRA	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Paragraphs in the petition not correctly furnished in the declaration of the affidavit.2.Age of the petitioner mentioned in the affidavit does not tally with the cause title. 3..Petition not correctly addressed to Honorable Court
53	D-CMAPL/50997/2024	ADV.	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.copy of dismissal order not filed
54	D-CRLA/36798/2024	RAKESH BEHERA	2024-12-07	Age of appellant be reconciled as per trial court judgment
55	D-CRLA/36774/2024	ARIJEET MISHRA	2024-12-07	Vernacular certificate in IAs not furnished.
56	D-ABLAPL/36840/2024	SARAT KUMAR JENA	2024-12-07	P.S.no., wrong in Synopsis.
57	D-CRLMC/36859/2024	SANGRAM KESHARI ROUT	2024-12-07	1. Synopsis and date chart not mentioned in index page.
58	D-ABLAPL/36831/2024	JUGALA KISHORE PANDA	2024-12-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization to swear affidavit on behalf of another petn. not reflected.

59	D-CRLMC/36905/2024	SANTOSH KUMAR MAHANTY	2024-12-07	1. Name of the petitioner not correctly furnished in Synopsis.
60	D-ABLAPL/36836/2024	RAMANI KANTA PATTANAIAK	2024-12-07	G.R. AND P.S. NO .not reflected in the petition
61	D-ABLAPL/36906/2024	SUCHIT KUMAR NAYAK	2024-12-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not reflected in affidavit.
62	D-CRLMA/36826/2024	ADV.	2024-12-07	C.copy of dismissal order not filed
63	D-ABLAPL/36902/2024	SIBA RANJAN POLEI	2024-12-07	As per FIR detail, date of disp. of not reflected in ABLAPL Nos.3183,4571,5593/2024 in reference certificate.
64	D-WP(C)/50954/2024	TIKERAM MEHER	2024-12-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
65	D-ABLAPL/36903/2024	SANTOSH KUMAR MAHANTY	2024-12-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 9 not neat.
66	D-CMAPL/51074/2024	GOPINATH MISHRA	2024-12-07	1. C.copy of dismissal order not Filed
67	D-BLAPL/36756/2024	SANJAYA MAJHI	2024-12-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. H.C.B.A.W.F.Fee Rs.50 not paid in V.Nama.
68	D-FAO/50999/2024	SUBRAT SATPATHY	2024-12-07	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 70 days 2.Receipt showing deposit of awarded amount not filed.
69	D-BLAPL/36866/2024	SOMNATH MISHRA	2024-12-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Code no . in index not reflected.2. Name of the trial court not correct in cause title.
70	D-BLAPL/36863/2024	SUSANTA KUMAR LENKA	2024-12-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Provision not correct. 2.page nos.27 AND 28 not legible AND last para of page nos.71,72 and 75 not partially neat.3. petitioner being minor.He signed in V.nama in spite guardian.
71	D-WP(C)/50956/2024	TIKERAM MEHER	2024-12-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-BLAPL/36875/2024	PRANAB KUMAR DAS	2024-12-07	Date of rejection order not correct in date chart.
73	D-BLAPL/36871/2024	SAPAN KUMAR LENKA	2024-12-07	Annex.2 not reflected in page no. 14.

74	D-WP(C)/50924/2024	RANJIT SAMAL	2024-12-07	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. Annexure-2 to the writ petition not tally with the book mark index, averment and index of the writ petition. 2. page no 20 and 21 not neat and legible. 3. The case no mentioned under annexure-6 not tally with book mark index and index of the writ petition.
75	D-BLAPL/36867/2024	SAPAN KUMAR LENKA	2024-12-07	Name of the trial court not reflected in prayer of petition.
76	D-CONTC/51047/2024	ADV.	2024-12-07	W.P.(C) No mentioned in the Petition not correct.
77	D-BLAPL/36868/2024	SAPAN KUMAR LENKA	2024-12-07	Name of trial court not reflected in prayer of petition.
78	D-CONTC/51034/2024	ADV.	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1 Date of order mentioned in Annexure-1 does not tally with the Index.
79	D-BLAPL/36872/2024	KASHINATH PATTANAİK	2024-12-07	1. Date of rejection order not correct in date chart. 2. pending of trial court to be reflected.
80	D-CONTC/51046/2024	ADV.	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-BLAPL/36874/2024	BIBHUTI KESHARI BISWAL	2024-12-07	Name of the prosecutrix /informant shall not be reflected in the petition. Then S.R. will be made.
82	D-BLAPL/36876/2024	SUDEEP KUMAR SARANGI	2024-12-07	As per annex.3 G.R.case no. , not reflected in cause title.
83	D-MATA/51043/2024	ARUN KUMAR NAYAK	2024-12-07	16-PETITION/APPEAL NOT IN TIME  1. Period of Delay 32 days
84	D-RVWPET/51009/2024	KSHIROD KUMAR ROUT	2024-12-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-CMP/51037/2024	NARAYAN PRASAD PARIJA	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-WP(C)/51016/2024	PRABODHA CHANDRA NAYAK	2024-12-07	1. Petition not correctly addressed to Honorable Court 2. Legible copy of page-62 to be filed.
87	D-CRLMC/36908/2024	SUSIL KUMAR PATNAİK	2024-12-07	. The case related to sexual offence the name of the victim deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
88	D-TRPCRL/35386/2024	DR. BINODA KUMAR MISHRA	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-WP(C)/50968/2024	SURENDRA KUMAR SAHOO	2024-12-07	Annex.4 not completely page marked in the index and petition.

90	D-CRLA/36814/2024	BHABANI SHANKAR DASPARIDA	2024-12-07	Code Indicated but not correct
91	D-WP(C)/50969/2024	SWADHIN KESARI SINGH	2024-12-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 20 not neat.2.Date of annex.9 mentioned in the index and petition not tally to annex.9 as annexed
92	D-WP(C)/50993/2024	SANGRAM JENA	2024-12-07	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
93	D-WP(C)/50974/2024	SWADHIN KESARI SINGH	2024-12-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 23 not neat.
94	D-WP(C)/50971/2024	SWADHIN KESARI SINGH	2024-12-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat and page 46 and 47 not legible.
95	D-CRLA/36830/2024	SARAT KUMAR JENA	2024-12-07	Period of Delay 31 Day
96	D-RSA/51057/2024	SUKANTA KUMAR NAYAK	2024-12-07	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 3 days 2.Copy of Trial Court Judgement / Order c.copy not filed,xerox copy of judgment filed vide annexure -1
97	D-CRLMC/36847/2024	DILLIP KUMAR ROUT	2024-12-07	1. Name of the district in cause title not tally with affidavit. 2. Certified copy of annex-7 not filed
98	D-CRLMC/36864/2024	PRAKASH CHANDRA DASH	2024-12-07	1. This case related to sexual offence the name victim father and address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
99	D-WP(C)/50925/2024	RANJIT SAMAL	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.index not page marked in sl. no 4 and not signed in the index by the filing advocate.2.page no 11, 22 and 23 not neat and legible.3.date of order mentioned under annexure 4 and 5 not tally with the averment of the writ petition.4. case no mentioned under annexure-6 not tally with book mark index and index of the writ petition

100	D-ABLAPL/36883/2024	SUJIT KUMAR PATTNAIK	2024-12-07	14-NOT PROPERLY INDEXED. Annex.1 not properly paginated in the index.
101	D-ABLAPL/36799/2024	DEEPAK KU SAHOO	2024-12-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 10 not neat.
102	D-WP(C)/50977/2024	ARUPANANDA GOSWAMY	2024-12-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-WP(C)/50982/2024	BHAGABAN BEHERA	2024-12-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
104	D-ABLAPL/36790/2024	ANJAN KUMAR BISWAL	2024-12-07	.Receipt Showing Serv.copy To Vigilance not Filed.
105	D-CMAPL/51078/2024	GOPINATH MISHRA	2024-12-07	1.C.copy of dismissal order not filed
106	D-BLAPL/34280/2024	TUKUNA KUMAR MISHRA	2024-12-07	1.Rejection order in G.R.No.495 of 2023 under Annexure-2 not tally with petition.2.The Counsel for the petitioner not signed on the Index,Synopsis and Events and Date chart.
107	D-BLAPL/36892/2024	NIHAR RANJAN MOHANTY	2024-12-07	1.Page no.77 not available on record,as per Index.
108	D-ABLAPL/36786/2024	ANJAN KUMAR BISWAL	2024-12-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not legible.
109	D-WP(C)/50773/2024	PRAFULLA KUMAR KAR	2024-12-07	Annexure-1 is not correctly page marked.
110	D-WP(C)/50175/2024	GAUTAM CHARAN ROUT	2024-12-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 35 TO BE FILED
111	D-CRLMC/36855/2024	KEDAR CHANDRA SARANGI	2024-12-07	1. Date of order not correctly furnished in para no.10 of the petition. 2. In affidavit sl. no. 2 not correctly furnished. 3. Page nos. 26 to 29 not legible. 4. Synopsis and date chart not alphabetically paginated.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 07-12-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/129/2022	CMAPL/129/2022	ADV	OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED